

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN):

(a) As per statement given below.

(b) During the current financial year, a

total of 14,380 flats have been allotted upto 18.2.1991. 16,597 possession letters have been issued as on date. Possession letters issued cover also cases of allotment letters issued in earlier years.

STATEMENT

Details of Flats Allotted by the DDA During the last Three Years

<i>Sl. No.</i>	<i>Year</i>	<i>No. of flats allotted</i>
1	2	3
1.	1987-88	14, 114
2.	1988-89	32,147
3.	1989-90	25,445
Total		71,706

[English]

Construction and Allotment of DDA Flats on Compassionate Grounds

848. SHRI MADAN LAL KHURANA:
SHRI GANGA CHARAN
LODHI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of flats constructed and allotted by the D.D.A. during the last three years including 1990-91 and how many of these were allotted on out of turn basis on hardship/compassionate ground year-wise, with complete details of allotment;

(b) whether a number of flats though ready but have not been allotted; and

(c) if so, the reasons thereof and details

of steps taken to overcome the 'hurdles that have come in the way of allotments?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN):
(a) to (c). The information is being collected and will be laid on the Table of the Sabha.

[Translation]

Vacation of Accommodation by Ex-M.Ps.

849. PROF. PREM KUMAR DHUMAL:
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether some ex-M.Ps. have not yet vacated the Government accommodation even after the refusal of the court to grant stay order to them for not vacating houses;

(b) if so, the list of such ex-M.Ps; and